

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100030/2018	CBI, ACB Vs Dayanand Mahendra Ray	SPP Mr.Sandeep Singh Adv. Ms.Aradhana Singh - A/1, 2.
2	SPL CASE CBI	100033/2018	The State of CBI, ACB Vs Vijay Pandurang Chaudhary @ Ajay R. Patil and another 1	SPP Sandeep Singh Adv.Rahul Arote

(Main Matter REMAND APPLN CBI/0100147/2018)